



**THE  
JAMMU AND KASHMIR GOVERNMENT GAZETTE**

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Separate paging is given to this part in order that it may be filed as a  
separate compilation.

**PART III**

**Laws, Regulations and Rules passed thereunder.**

GOVERNMENT OF JAMMU AND KASHMIR  
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND  
PARLIAMENTARY AFFAIRS  
(*Legislation Section*)

Jammu, the 04th December, 2018.

The following Act has been assented to by the Governor on  
04th December, 2018 and is hereby published for general information :—

**THE JAMMU AND KASHMIR PROTECTION OF  
HUMAN RIGHTS (AMENDMENT) ACT, 2018**

(Governor Act No. XXVIII of 2018)

[04th December, 2018.]

Enacted by the Governor in the Sixty-ninth Year of the Republic of  
India.

An Act to amend the Jammu and Kashmir Protection of Human Rights Act, 1997.

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th of June, 2018, the Governor is pleased to enact as follows :-

1. *Short title and commencement.*—(1) This Act may be called the Jammu and Kashmir Protection of Human Rights (Amendment) Act, 2018.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. *Amendment in section 19, Act No. XV of 1997.*—In section 19 of the Jammu and Kashmir Protection of Human Rights Act, 1997 (hereinafter referred to as ‘the principal Act’), in sub-section (5), for the words, “one month”, the words “three months” shall be substituted.

3. *Amendment in section 24, Act No. XV of 1997.*—In section 24 of ‘the principal Act’, after sub-section (1), the following sub-section shall be added, namely :—

“(1A) The Commission shall not inquire into any matter after the expiry of one year from the date on which the act constituting violation of human rights is alleged to have been committed :

Provided that provision of this sub-section shall not apply to inquiries pending before the Commission on 28-11-2018.”

SATYA PAL MALIK,  
Governor.

(Sd.) ASHISH GUPTA,  
Deputy Legal Remembrancer,  
Department of Law, Justice and Parliamentary Affairs.